

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 427
IA/5558/ND/2021, IA/4059/ND/2021 IN
IB/3468/ND/2019

IN THE MATTER OF:

Suvidha Parklift Limited	...	Applicant
Versus		
Registrar of companies NCT of Delhi Haryana	...	Respondent

Under Section 10 of IBC, 2016.

Order delivered on 03.05.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the IRP	:	Adv. Nishi Chaudhary, Adv. Mrinal Kishore Jha

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **31.05.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)